

for Grants (Hindi and English versions) of Ministry of Home Affairs for 1983-84.

Indian Telephone Industries Ltd. — Research and Development and New Projects.

[Placed in Library. See No. LT-6275/83].

(व्यवधान)

### ESTIMATES COMMITTEE

#### Thirty-Ninth and Forty-second Reports

SHRI BANSI LAL (Bhiwani): I beg to present the following Reports (Hindi and English versions) of the Estimates Committee:—

(i) Thirty-ninth Report on Action Taken by Government on the recommendations contained in their Twenty-second Report of the Committee on the Ministry of Health and Family Welfare—Central Government Health Scheme.

(ii) Forty-second Report on Action Taken by Government on the recommendations contained in their Thirty-fourth Report of the Committee on the Ministry of Shipping and Transport—Port Blair.

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### Fifty-fifth and fifty-sixth Reports

SHRI MADHUSUDAN VAIRALE (Akola): I beg to present the following (Hindi and English versions) of the Committee on Public Undertakings:

(i) Fifty-fifth Report on Action Taken by Government on the recommendations contained in their Twenty-seventh Report of the Committee on Hindustan Teleprinters Ltd.—New Projects.

(ii) Fifty-sixth Report on Action Taken by Government on the recommendations contained in their Thirty-eighth Report of the Committee on

श्री मनोराम बागड़ी (हिसार): चलिए, सरकार द्वारा निर्धारित मूल्य न घोषित करने पर हम सदन से वाक-आउट करते हैं।

12-22 hrs.

*Shri Mani Ram Bagri and some others  
Hon. Members then left the House.*

श्री राम विलास पासवान (हाजीपुर): अध्यक्ष, महोदय, मैं एक मिनट अपनी बात कहना चाहता हूँ।

अध्यक्ष महोदय: कभी कभी न बोलना अच्छा होता है। Silence is always bliss.

श्री राम विलास पासवान: अध्यक्ष महोदय, मैंने कैपिटेशन फी के संबंध में दिया है।

अध्यक्ष महोदय: कार्लिंग अटेंशन करेंगे। सोच रहे हैं। इट इस अण्डर माई कन्सीडरेशन।

SHRI RAM VILAS PASWAN: Will that be discussed?

अध्यक्ष महोदय: होगा।

श्री मती गायत्री देवी (कैराना): किसानों का मामला आपको सबसे पहले लेना चाहिए।

अध्यक्ष महोदय: पहले ही लेता हूँ। चार दफा लिया है।

श्रीमती गायत्री देवी: अध्यक्ष महोदय, किसानों का मामला आप आज ही तय करा दीजिए।

अध्यक्ष महोदय : हथेली पर सरसों तो मेरे से जमता नहीं है। जो मेरे से होता है, वह मैं करता हूँ।

MR. NIHAR RANJAN (Laskar) :

12-24 hrs.

MR. DEPUTY SPEAKER *in the Chair.*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN) (Laskar) : Sir, as the hon. Members are aware, the Government of India have set up on 31st March, 1983, an Advisory Board...

(*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : What about the statement on Punjab. Is this a statement on Punjab ?

MR. DEPUTY SPEAKER : Statement on Punjab is at 4.30 p.m.

SHRI SATYASADHAN CHAKRABORTY : Why not now.

MR. DEPUTY SPEAKER : We want many Members to be present at 4.30 p.m. also. In the afternoon we do not find Members in the House. Therefore, we want that many Members should be present at 4.30 p.m. also.

12.24 hrs.

STATEMENT RE: WITHDRAWAL FROM CONTINGENCY FUND OF INDIA FOR THE NEWLY CONSTITUTED ADVISORY BOARD ON ENERGY

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN (Laskar): Sir, As the Hon. Members are aware, the Government of India have set up on 21st March, 1983, an Advisory Board on Energy under the Chairmanship of Shri K.C. Pant. It includes

representatives from different energy sectors and also specialists and experts. The Board would be responsible for continuously reviewing the energy situation and propose future energy options on an intergrated and coordinated basis. The Board will assess the likely demand and availability of different forms of energy and suggest appropriate arrangements to meet the country's energy needs on an optimal basis. An important function of the Board will be to propose measures for energy conservation, energy substitution and more efficient use of different forms of energy.

2. The Board will be serviced by the Cabinet Secretariat. The Demand for Grants of this Secretariat for the year 1983-84 are already before the House for consideration. The expenditure on this 'New Service' could not be foreseen and has not been incorporated in the Budget provisions for the year 1983-84. The Board is required to begin its work early and submit its reports. Delay in providing the funds would not be in public interest. Funds for meeting the expenditure on setting up of the Board and for meeting the day to day expenditure, viz. salary and allowances, office expenses and Travel expenses etc. have to be provided. It is accordingly proposed to withdraw Rs. 8-00 lakhs from the Contingency Fund of India and place it at the disposal of the Board.

3. This amount would meet the expenses of the Board up to the end of August, 1983. Expenditure on the Board will be included in the first supplementary estimates to be presented to Parliament in its next session and the advance mentioned above from the contingency fund shall be resumed to the Fund as soon as Supplementary-Appropriation Act in respect of the expenditure on the Board for the whole year is passed.

SOME HON. MEMBERS Rose—

MR. DEPUTY SPEAKER : No clarification on *suo motu* statements. You may discuss them when the Demands come.

(*Interruptions*)